

## Annexure-4

Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 31st OCTOBER 2021

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Munish Kohli	SAHA/UFC/01	05-07-2021	60,49,863.00	0	Loan given to director			NA	Nil	No	60,49,863.00	-	NA
2	Geetanjali Sabharwal	SAHA/UFC/02	06-07-2021	2,43,78,542	0	Settlement Agreement			NA	Nil	No	2,43,78,542.00	-	Claimant filed revised claim in Form CA and shifted to Annexure-2
3	Kiran Chawla	SAHA/UFC/03	17-07-2021	1,16,19,840	0	Buyback Agreement			NA	Nil	No	1,16,19,840.00	-	Form CA and shifted to Annexure-2
<b>TOTAL</b>				<b>4,20,48,245</b>	<b>-</b>							<b>4,20,48,245</b>	<b>-</b>	